

**ADDENDUM TO FORM G
IN THE CORPORATE INSOLVENCY RESOLUTION PROCESS OF
INDRAJIT POWER PRIVATE LIMITED**

**(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy
Board of India (Insolvency Resolution Process for Corporate Persons)
Regulations, 2016)**

This is an Addendum to Form G published on April 12, 2025 for
extension of timelines.

The revised timelines shall be as follows

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Note: All other details not specifically amended by this publication shall remain same as per the Form G dated April 12, 2025

Date: April 29, 2025

Place: Hyderabad

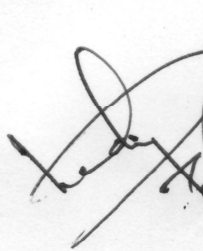

**For Indrajit Power Private Limited
Prakul Thadi**

Resolution Professional of Indrajit Power Private Limited

IBBI Registration No. IBBI/IPA-002/IP-N01149/2021-2022/13806

AFA valid up to December 31, 2025

Flat No. 1405, J Block, Rainbow Vistas, Green Hills Road,
Moosapet, Hyderabad, Telangana, 500018

लोकमत

फॉर्म जी साठी अधिलेख

इंडजीत पॉवर प्रायव्हेट लिमिटेडच्या कॉर्पोरेट दिवाळखोरी निराकरण प्रक्रियेमध्ये
(इन्सॉल्व्हन्सी अँड रिक्रप्सी बोर्ड ऑफ इंडिया (कॉर्पोरेट व्यक्तींसाठी दिवाळखोरी निराकरण
प्रक्रिया) नियम, २०१६ च्या नियम ३६ए च्या उपनियम (१) अन्वये)

ही अधिसूचना दिनांक १२ एप्रिल २०२५ रोजी प्रसिद्ध झालेल्या फॉर्म जी मध्ये नमूद केलेल्या कालमर्यादांमध्ये विस्तार
करण्यासाठी प्रकाशित करण्यात येत आहे.

संशोधित कालमर्यादा खालील प्रमाणे असतील

अनु. क्र.	संबंधित तपशील	
१.	अभिरुची व्यक्त करण्यासाठी अर्ज प्राप्त करण्याची अंतिम तारीख	५ मे २०२५
२.	संभाव्य निराकरण अर्जदारांची तात्पुरती यादी प्रकाशन तारीख	९ मे २०२५
३.	तात्पुरत्या यादीवरील हरकती सादर करण्याची अंतिम तारीख	१४ मे २०२५
४.	संभाव्य निराकरण अर्जदारांची अंतिम यादी प्रसिद्ध करण्याची तारीख	१६ मे २०२५
५.	संभाव्य निराकरण अर्जदारांना माहितीपत्रक, मूल्यांकन निकष आणि निराकरण आराखडे मागविण्याची विनंती करण्याची तारीख	१६ मे २०२५
६.	निराकरण आराखडे सादर करण्याची अंतिम तारीख	१६ जून २०२५
७.	अभिरुची व्यक्त करण्यासाठी अर्ज पाठविण्यासाठी अधिकृत ई-मेल आयडी	: corp-ipo1@gmail.com

टीप : या अधिलेखाद्वारे बदललेली माहिती योग्यता, दिनांक १२ एप्रिल २०२५ रोजी प्रसिद्ध झालेल्या मूळ फॉर्म जी
मधील सर्व इतर अटी आणि शर्ती अपरिवर्तित राहतील.

दिनांक : २९ एप्रिल २०२५

स्थान : हैदराबाद

इंडजीत पॉवर प्रायव्हेट लिमिटेडच्या यतीने

प्रकृत धाडी

रिझोल्यूशन प्रोफेशनल, इंडजीत पॉवर प्रायव्हेट लिमिटेड

IBBI नोंदणी क्रमांक : IBBI/IPA-002/IP-N01149/2021-2022/13806

एएफए वैधता : ३१ डिसेंबर २०२५ पर्यंत

फ्लॉट क्र. १४०५, जे ब्लॉक, रेनबो व्हिस्टाज,

ग्रीन हिल्स रोड, मुसापेट, हैदराबाद, तेलंगणा - ५०००१८.

Nagpur Main

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QUICKLY.

IESA names Ruchir Dixit as new Chairperson

Bengaluru: The India Electronics and Semiconductor Association (IESA) has announced the new Executive Council headed by Ruchir Dixit, Vice President and Country Manager at Siemens EDA India, as the Chairperson for the FY25-26 term. This announcement was made on Monday at the IESA Annual Members Meeting in Bengaluru. V Veerappan, the former Chairperson, will take the role of an advisor to the IESA Executive Council. COVER STORY

CrIS Datacenters invests ₹500 crore in Bhopal

Bengaluru: CrIS Datacenters has announced the virtual groundbreaking of its greenfield data centre in Bhopal by the Chief Minister of Madhya Pradesh, Mohan Yadav. It aims to boost the region's digital ecosystem with cloud computing, AI, and data processing applications. The facility received an investment of ₹500 crore and is projected to generate 200 jobs over its phased development. COVER STORY

India inks ₹63,000-crore deal with France for 26 Rafale fighters for Navy

WINGS OF POWER. Delivery of Rafale-Marine aircraft is scheduled to be completed by 2030: Ministry of Defence

Rohit Vaid
New Delhi

To strengthen the naval fighter aviation arm, India on Monday signed an inter-governmental agreement (IGA) with France to acquire 26 Rafale-Marine aircraft for the Navy in a deal estimated to be worth around ₹63,000 crore.

The deal follows the approval given by the Cabinet Committee on Security (CCS), headed by Prime Minister Narendra Modi earlier this month.



AERIAL DEFENCE. The deal follows the approval given by the Cabinet Committee on Security, headed by Prime Minister Narendra Modi earlier this month. SHARAD MATHUR

DELIVERY TIMELINE

According to the Ministry of Defence (MoD), the delivery of the "state-of-the-art" fighter jets would be completed by 2030, with the crew undergoing training in France and India. The aircraft carrier-operated fighter jet is regarded as one of the best in the world, capable of

carrying out multi-role missions. The Rafale-Marine is expected to be deployed on the INS *Vikrant* and the INS *Vikramaditya* aircraft carriers, thereby significantly enhancing the Navy's strength in the Indo-Pacific region.

As per the MoD, under the IGA provisions, 22 single-seater and four twin-seater versions of the naval fighter

jet will be procured. Currently, the Navy fields the MiG-29 K fighters.

Besides, the IGA includes provisions for training, simulators, associated equipment, weapons, and performance-based logistics.

TECH TRANSFER

"It also includes additional equipment for the existing

Rafale fleet of the Indian Air Force," the MoD said in a statement.

Furthermore, the agreement provides for "Transfer of Technology" for the integration of indigenous weapons in India.

"It also includes setting up a production facility for the Rafale fuselage as well as maintenance, repair, and

overhaul facilities for aircraft engines, sensors, and weapons in India," the statement read. "The deal is expected to generate thousands of jobs and revenue for a large number of MSMEs (micro, small, and medium enterprises) in setting up the production and running of these facilities."

In addition, one of the key advantages of the new naval fighter jet is the conventional it has with the Rafale aircraft being operated by the IAF. At present, the IAF operates 36 Rafale jets.

"Its procurement will substantially enhance joint operations capability, besides optimising training and logistics for the aircraft for both the Indian Navy and IAF. The induction would lead to the addition of a potent force multiplier to the Indian Navy's aircraft carriers, substantially boosting the nation's air power at sea."

J&K Assembly adopts resolution against Pahalgam terror attack

Gulzar Bhat
Srinagar



Jammu and Kashmir CM Omar Abdullah speaks in the Assembly. ANI

Amidst an emotional debate in the Jammu and Kashmir Assembly, Chief Minister Omar Abdullah on Monday candidly said that he would not resort to petty politics by using the Pahalgam terror attack to demand Statehood from the Centre.

The Chief Minister was speaking during a special Assembly session convened in response to the Pahalgam terror attack. The Assembly also adopted a resolution calling the attack an assault on the ethos of Kashmiriyat. Omar said that the security of J&K was not the responsibility of the elected government, but he would not use this opportunity to demand the return of Statehood.

"With what face I will use the Pahalgam incident to ask the Centre to return Statehood," Omar said. He said that today he would not speak about the Statehood or business rules, but only deplore the Pahalgam terror attack.

'NO WORDS'

Omar said that he had no words to offer in apology to the victims' families, knowing that the security is not under his control.

"But as Chief Minister, I had invited them. As their host, it was my duty to ensure their safe return — and I have no words to express my regret," he said.

The Chief Minister said the spontaneous reaction of people against the terror attack marked the beginning of the end of terrorism.

"Over the last 26 years, I have seen for the first time when people from Kathua to Kupwara came out of their homes and protested against the attack, saying 'not in my name,'" he said. Omar said it was the first time that people observed a two-minute si-

RESOLUTION

Deputy Chief Minister Surinder Choudhary moved a resolution in the House, describing the attack as "barbaric and inhuman".

"This House unequivocally condemns the heinous, cowardly act that resulted in the loss of innocent lives. Such acts of terror are a direct assault on the ethos of Kashmiriyat, the values enshrined in our Constitution, and the spirit of unity, peace, and harmony that have long characterised Jammu & Kashmir and our Nation," stated the resolution. The House is mindful of the sinister motive behind the selective targeting of the victims of this attack, the resolution said.

National Conference President and former Chief Minister Farooq Abdullah binned for a decisive action against Pakistan, while denouncing the option of dialogue. "I always favoured dialogue with Pakistan, but what I will tell the victims' families — that the spirit of unity, peace, and harmony that has long characterised Jammu & Kashmir and our Nation," stated the resolution. The House is mindful of the sinister motive behind the selective targeting of the victims of this attack, the resolution said.

Indosol Solar targets 5 GW ingot-to-module manufacturing capacity by Oct 2026

Rishi Ranjan Kalra
New Delhi

Indosol Solar expects to achieve 1GW of ingot-to-module manufacturing capacity by the end of the current calendar year, and further scale to 5 GW by October 2026.

The solar photovoltaic (PV) manufacturing subsidiary of Andhra Pradesh-based Shirdi Sai Electricals (SSEL) Group is setting up a vertically integrated giga-scale solar photovoltaic (PV) manufacturing facility — from quartz to module — at Ramapattanam under the production linked incentive (PLI) scheme. "By December, we will be



CAPACITY EXPANSION. By February-March 2027, the company will be manufacturing about 10 GW of downstream (Ingot to wafer to cell to module) capacity

producing 1 GW from ingot-to-module, which is our pilot plant where we are planning to train and skill people and get expertise in operations," said Visweswara Reddy,

Chairman and Managing Director of SSEL Group. "By October 2026, the manufacturing capacity will be expanded to 5 GW ingot to module along with 1,200

tonnes per day (TPD) of glass manufacturing, he told businessline.

"By February-March 2027, we will be manufacturing about 10 GW of downstream

(ingot to wafer to cell to module) capacity," Reddy said.

Indosol Solar's upstream manufacturing facility will also begin commercial operations by the end of 2027.

LAND ACQUISITION

On land acquisition, Reddy said, "During the previous government, we got approvals, but we only got around 29 acres. After this (the new) government came (N Chandrababu Naidu), they have given us about 114 acres, which is sufficient for setting up a 1 GW manufacturing facility."

The Andhra Pradesh Chief Minister and his office are actively working with Indosol Solar and are handing

over the land in stages. Reddy said adding the company has been assured that largely land will be handed over by May and the complete land parcel by August.

On land requirement, he said, "This is a land parcel for setting up the Solar PV module manufacturing plant, complete with backward region. We are setting up 30 GW of capacity along with from metallurgical silica to Polysilicon and glass, and provision for ancillary industries."

"All put together, along with the desalination plant for the facility further for hydrogen and all, including a township, training centres, colleges, we will require around 8,000 acres of land."

Health cover premium hike is driven by rising cost of medical services

bl.interview

G Naga Sridhar
Hyderabad

The general insurance industry is in a state of flux with many regulatory changes and rapid growth of health insurance, digitisation and customer-friendly initiatives, *businessline* spoke to Sharad Mathur, MD and CEO, Universal Sompco General Insurance, on the trends and emerging opportunities and upcoming business plans of his company. *Edited excerpts:*

How do you see the general industry today? What are the major trends you find in different segments?
Industry regulations are evolving and are moving toward constructive out-

comes. The regulator has started playing more of a developmental role, driven by the government's objective of insurance inclusion. Health insurance will continue to expand. We might even see hospitals introducing standardised rates for surgical procedures to enable smooth settlement of claims. We're seeing developments in customer onboarding through apps, self-service options, voice bots and chatbots.

These innovations reduce turnaround time and simplify the process for both customers and intermediaries, including onboarding intermediaries via apps.

For instance, in motor insurance, in the area of servicing, there are AI-based apps through which customers can directly capture and upload photos to prevent any manipulation. These AI tools help insurers assess whether a part is repairable

or needs replacement, identify what is damaged and estimate the cost. Investment in such technologies will continue.

What is your take on hike in health insurance premium?

The premium hike is actually in line with the expenses insurance companies are now incurring largely due to the rising cost of healthcare services. Many hospitals today are offering high levels of comfort and premium services.

Take, for example, a heart surgery in Mumbai. In Bandra West, a high-profile area, you have a high-end hospital as well as an economical hospital. The cost of the same surgical procedure can differ significantly between these two institutions. In fact, there are instances where the same organ performs the identical surgery at both hospitals,

For insurance companies to continue serving policyholders effectively, they have little choice but to adjust premia accordingly

SHARAD MATHUR
MD and CEO, Universal Sompco General Insurance

but the rate at the high-end hospital is 40-50 per cent higher than at the other.

This kind of cost disparity puts pressure on insurers. If insurance companies are to continue serving their policyholders effectively, they have little choice but to adjust premia accordingly.

Has the premium hike become a deterrent for



buying health insurance?

No. If you look at data, the growth rate in health insurance is not being affected. People now recognise the premium increase isn't driven by profit motives; it's about covering the rising costs of hospital treatments. We're also giving back to customers through discounts whether through no-

claim bonuses or incentives for maintaining a healthy lifestyle.

What is the status of Bima Vistar, an all-in-one product introduced by the regulator?

The Bima Trinity, Bima Vistar, Bima Sugam are in the pipeline. We've made investments in Bima Sugam and we are optimistic that it will complement our digital efforts. It will help with customer inclusion, onboarding, intermediary engagement, customer servicing and claim servicing. Bima Vahak, which focuses on empowering women in rural areas — such as Anganwadi workers — will also create employment opportunities in these communities.

The products will be low-ticket and comprehensive, ensuring that premia remain affordable for the target population. It is expected to be launched anytime now.

What are your plans for business going forward?

Our company has crossed a turnover of ₹5,000 crore. Our target for the next fiscal year is a growth rate of 15-18 per cent. We plan to expand our motor, health and commercial lines, while crop insurance has stabilised.

Crop insurance used to contribute around 70 per cent five years ago. Last year, it fell to 25 per cent and we expect it to further drop to 20 per cent, because we are growing other segments.

We also have a strong focus on the SME sector, which we believe has potential. We're working towards achieving 100 per cent cashless settlement in health insurance from over 70 per cent.

We will continue investing in technology, and are awaiting the launch of Bima Sugam.

Aadhaar authentications touch 2,707 crore in 2024-25

Press Trust of India
New Delhi

Aadhaar ID card holders carried out more than 2,707 crore authentication transactions in 2024-25, including 247 crore such transactions in March alone, underlining the growing adoption and utility of the 12-digit unique identifier.

The total number of authentication transactions in March 2025 (at 246.75 crore) is higher than the transactions clocked during the year-ago period as well as in February 2025. "Since inception, the cumulative number of authentication transactions has crossed over 14,800 crore," stated an official release. In March, over 15 crore such transactions took place, indicative of the growing usage of this authentication modality, per the release. Over 100 entities (government and private sectors) are using face authentication.

The total number of eKYC transactions (44.63 crore) carried out in March 2025 is over six per cent of the numbers during the year-ago period. Similarly, 20 lakh new Aadhaar numbers were generated in March 2025 and over 1.91 crore Aadhaars were updated following submissions from Aadhaar holders, the release added.

Standalone energy storage systems dominate utility-scale tenders in Q1

G Balachandrar
Chennai

Standalone Energy Storage Systems (ESS) made up 64 per cent of India's utility-scale tendering in early 2025, highlighting their growing role in the country's renewable energy shift, according to a report by the Institute for Energy Economics and Financial Analysis (IEEFA) and JMK Research & Analytics.

Between January and March 2025, Indian agencies issued tenders for 6.1 GW of standalone ESS capacity, underlining the segment's growing importance in enabling large-scale deployment of variable renewable energy (VRE) resources.

"Standalone ESS are critical for building a flexible and resilient energy system in India. By operating as independent assets, they can respond to grid requirements rather than



generator constraints, enhancing network stability and energy optimisation," said Charith Konda, Energy Specialist — India Mobility and New Energy at IEEFA and a contributing author of the report.

KEY DRIVER

A major driver behind the surge is the government's Viability Gap Funding scheme, offering up to 30 per cent capital expenditure support for standalone battery energy storage system (BESS) projects. The initiative has made projects significantly more af-

fordable, with recent tenders in Maharashtra and Rajasthan achieving tariffs nearly 40 per cent lower than comparable non-VGF projects, at ₹219,000-₹221,000 (₹25.61-25.86) per MW per month.

"The VGF framework has addressed the high initial costs of BESS projects and significantly improved their economic viability," said Prabhakar Sharma, Senior Consultant at JMK Research & Analytics and co-author of the report.

CHALLENGES

Despite the strong momentum, the sector faces persistent challenges. The report notes that 6.4 GW of awarded storage capacity has been cancelled due to delays or cancellations of power sale and storage agreements, often driven by expectations of further tariff reductions linked to falling battery costs.

Maharashtra plans to raise \$50 b to invest in infra

Suresh P. Iyengar
Mumbai

The Maharashtra government is planning to raise \$50 billion in 3-4 months to invest in various infrastructure and development projects in the State.

Devendra Fadnis, Chief Minister, said between 2014 and 2019, the State had invested about \$30 billion in projects such as the Coastal Road, Atal Setu, Samruddhi Highway and the Navi Mumbai International Airport. "We are in talks with Indian financial institutions and foreign investors to raise \$50 billion in the next 3-4 months," he said at the India-Middle East-Europe Economic Corridor summit held by Vishwamitra Research Foundation here on Monday.

The State is in the process of creating a third Mumbai and the Navi Mumbai Port and the new airport. And this will be three times the existing Mumbai.



CM Devendra Fadnis at the 'India-Middle East-Europe Economic Corridor (IMEC) Summit 2025', on Monday

Fadnis said it will be sort of a thematic city with an Education City (Agu City) with 10 global universities from the US and Europe; Health City and an Innovation City on 300 acres dedicated to innovation.

CONNECTIVITY

The third Mumbai is already emerging as the data centre capital of India. Rentals will be 50 per cent lower than those in Mumbai. The fourth Mumbai will be around Vad-

bullet train and coastal road connectivity, he said. The CM said two new airports are being built in Pune and Vadhan, while brownfield expansion is underway at Shirdi and Nagpur airports.

"We are building the Shaktipeeth Highway to connect Nagpur to Goa for opening up backward regions in the State to major business hubs. River-linking projects are being executed to make Marathwada region drought-free," he added.

A cargo hub is being set up

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For Indrajiv Power Private Limited
Pratik Dasil
Resolution Professional of Indrajiv Power Private Limited
BBJ Registration No. 1899/PA-022/IP-01149/2021-2022/138/06
IFA valid up to December 31, 2025
Flat No. 1405, J Block, Rainbow Vistas, Green Hills Road, Mossapur, Hyderabad, Telangana, 500018.

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